

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EAGLE ELECTRONIC (INDIA) PRIVATE LIMITED OPERATING IN
DISTRIBUTORS OF LEADING TELECOM AND CONSUMER ELECTRONIC
BRANDS

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Eagle Electronic (India) Private Limited CIN: U51505MH2011PTC218146 PAN: AACCE7268D
2.	Address of the registered office	Office of Corporate Debtor: - H No 65, CTS No 142-A-B Behind Chitramandir Talkies, Nashik, Maharashtra, India - 422001
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Not applicable
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Stored at Nashik & Wagholi (Pune). Corporate Debtor has booked Rs. 220.95 Cr revenue from operation as per audited financial statements of FY 2020-21. Financial statements for the FY 2021-2022 & 2022-2023 are not Provided.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at eagle.cirp@gmail.com & associates@kanakjani.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at eagle.cirp@gmail.com & associates@kanakjani.com
10.	Last date for receipt of expression of interest	09.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	19.08.2024
12.	Last date for submission of objections to provisional list	24.08.2024
13.	Date of issue of final list of prospective resolution applicants	03.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.09.2024
15.	Last date for submission of resolution plans	08.10.2024
16.	Process email id to submit Expression of Interest	eagle.cirp@gmail.com & associates@kanakjani.com



Ms. Kanak Jani
Resolution Professional of Eagle Electronic (India) Private Limited
IP Reg. No: IBBI/IPA-001/IP-P-01757/2019 -2020/12685
Regd. Address: 17, Sai Moreshwar Luxuria, Plot No. 74, Sector 18,
Kharghar, Next to Sanjeevani International School,
Navi Mumbai, Maharashtra - 410210
AFA Validity upto: 19-12-2024
Email Id: eagle.cirp@gmail.com

Date: 25.07.2024
Place: Mumbai

